

**HIGH COURT OF TRIPURA
AGARTALA**

F. 4(37)-HC/Vol-I/2023/10793

Dated, Agartala, the 24th April, 2023

NOTIFICATION

Hon'ble the Chief Justice, High Court of Tripura has been pleased to constitute the "**Committee of Judges from District Judiciary**" to oversee and assist in creation of translated content and also to work out and provide translated content in connection with the new version of Case Information System (CIS 4.0), as follows:

- | | | |
|---|---|--------------------|
| 1. Shri Hrishikesh Chakrabarti,
District & Sessions Judge,
Gomati District, Udaipur. | - | Chairperson |
| 2. Shri Sankar Lal Dutta,
Additional Legislative Counsel
& Additional Secretary,
Law Department,
Government of Tripura. | - | Member |
| 3. Smt. Sharmistha Mukherjee,
Additional District & Sessions Judge,
Court No.3, West Tripura
District, Agartala. | - | Member |
| 4. Shri Debashish Kar,
Additional District & Sessions Judge,
Sepahijala District, Bishalgarh. | - | Member |
| 5. Shri Soumyo Bikash Das,
Additional District & Sessions Judge,
Court No.4, West Tripura District,
Agartala. | - | Member |

The above Committee shall also oversee and assist in providing local language support in templates of complaints/written statements/address memo/applications in eFiling Application.

**By Order,
Sd/-
(Vishwajeet Pandey)
Registrar General**

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
5. The eCommittee, Hon'ble Supreme Court of India, New Delhi (email: ecommittee@ajj.gov.in);
6. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
7. The Registrar (Vigilance), High Court of Tripura, Agartala;
8. The Registrar (Judicial), High Court of Tripura, Agartala;
9. Shri Hrishikesh Chakrabarti, District & Sessions Judge, Gomati District, Udaipur;
10. Shri Sankar Lal Dutta, Additional Legislative Counsel & Additional Secretary, Law Department, Government of Tripura;
11. Smt. Sharmistha Mukherjee, Additional District & Sessions Judge, Court No.3, West Tripura District, Agartala;
12. Shri Debashish Kar, Additional District & Sessions Judge, Sepahijala District, Bishalgarh;
13. Shri Soumyo Bikash Das, Additional District & Sessions Judge, Court No.4, West Tripura District, Agartala;
14. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. All the Deputy Registrars, High Court of Tripura, Agartala;
17. The Chief Librarian, High Court of Tripura, Agartala;
18. All the Assistant Registrars, High Court of Tripura, Agartala;
19. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the said Notification in the official website of the High Court of Tripura, Agartala;
20. The Superintendent, Establishment Section, High Court of Tripura, Agartala;
21. Order File.

Registrar General